

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No. HC.VII-20/1999(Pt.)/8500/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Satyajit Khound  
Principal Judge,  
Family Court-I, Kamrup (M),  
Guwahati.

Dated Guwahati the <sup>16</sup>10 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. FCG.13/23/338/23 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Puja vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission**, as prayed for.

The Counsellor, Family Court-I, Kamrup (M), Guwahati, in her absence, the Counsellor, Family Court-I, Kamrup (M), Guwahati, and in his absence, the Counsellor, Family Court-III, Kamrup (M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-20/1999(Pt.)/8501-8502/A dated**, 10-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**